

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 15th May, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
FOR COMPLETION OF PLEADING				
2.	Original Application No. 150/2017 (CZ)	Abhijeet Dutta Roy Vs Union of India & 7 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
3.	Original Application No. 308/2014 (CZ)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv	

Note : **No Hon'ble Members is posted in this Bench. The Cases listed on 15-05-2019 shall be adjourned to 12-07-2019.**

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in